Afridavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to ...94, Muzaffarpur.....(Name of the House

From...Bhartiya Janta Party.Constituency (name of the Constituency)

I, Suresh Kumar Sharma	Son/daughter/wife ofLate Ram Lalit Sharma
Aged69years,res	ident ofRaj Bhawan, Chakkar Maidan, Muzaffarpur
Election, do hereby solemnly	y affirm and state on oath as under:-
(Strike out whichever is not	applicable)

 I am a candidate set up by.....Bhartiya Janta Party......(name of the political party)/ am contesting as an Independent candidate.

Details of PAN and status of filling of Income tax return :

SI No	Name	Permanent Account Number (PAN	the financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self :-Suresh Kuma Sharma	AEIPK7037B	2014-15	1714363/-
2	Spouse:-Raj Kumari Sinha	AIGPS6286A	2014-15	1323601/-
3	Dependent:- HUF	AAKHS6461F	2014-15	687818/-
4	Dependent 2			
5	Dependent 3			

(5). The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI No	Officence	Descreption
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Sri Amit Kr Dixit, J.M, Muzaffarpur, Trail No. 2150/2016, PS Town, Case no. 404/2010, dated 26.04.2012
(b)	Name of the court, Case No. and Date of order	
(c)	Details of Appeal (s) / Application(s) for revision	The state of the s

(6). Cases in which I have been convicted by a court of law (other those referred to in Form 26)

The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
Name of the Court(s), Case No. and Date(s) of order(s):	NIL
Punishment imposed	NIL _

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That I give herein below the details of the assets (movable and immovable etc.) of myself,my spouse and all pendents:

A. DETAILS OF MOVABLE ASSETS AS ON 10.10.2015

(Note:

- 1 Assets in joint name indicating the extent of joint ownership will also have to be given
- 2 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- 3 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
- 4 Dependent', here means a person, substantially dependent on the income of the candidate.
- 5 Details including amount is to be given separately in respect of each investment)

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No	Description	Self	Spouse (s) Name (s) Raj Kumari Sinha	Dependent HUF	Depende nt 2 Name	Depende nt 3 Name
(i)	Cash in hand	155000/-	165000/-	350000/-		
(ii)	Details of Deposits in Bank accounts (FDRs,Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions,Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit	Total Rs. 134375/- Vide Schedule I	Total Rs.125593/- Vide Schedule IV	CBI-7267.90		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Total Rs.2465380/- Vide Schedule II	Total Rs.25,59,188/- Vide Schedule V			,
(iv)	Details of investment in NSS,Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC policy (Sum Assured) Rs. 7,50,000/-	Total Rs.4,23,000/- Vide Schedule VI			
(v)	Personal Loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	Loan to Atithi Rs. 22,45,639.41	Loan to Atithi Rs.36,37,490.30	North Bihar Diesel Rs.5266848.29 Loan to:- Mamta Kumari- Rs.400000/- Bipul Kiran Singh- 300000/- S.K.Singh-500000/-		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Make-Innova (Toyota) Reg No. BR06Z-0007 Year-2011 Amount-Rs.12,95,670/-				
(vii)	Jewelry, Bullion and valuable thing(give details of weight and value)	50 grms Gold Rs.1,30,000/-	200 grms Gold Rs.5,20,000/-			
(viii)	Any other assets such as value of Calims/interest	Rs.209288/- Vide Schdule III		-i	_	0
(ix)	Gross Total Value	73,85,352.41	74,30,271.30	67,24,116.19	(

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I, SURESH KUMAR SHARMA,S/o Ram Lalit Sharma, Resident of Chakkar Maidan,Muzaffarpur, do hereby solemnly affirm and state: B. DETAILS OF IMMOVABLE ASSETS AS ON 10.10.2015

(Assets in joint name indicating the extent of joint ownership will also have to be given

S. No	Description	Self (Suresh Kr Sharma)	Spouse (s) Name (s) Raj Kumari Sinha	Dependent 1 HUF	Dependent 2 Name	Dependent 3 Name
(i)	Agricultural Land Location (s) Survey number (s) Area (Total measurement in acres)					
	Whether inherited property (Yes or No.)	Details Vide	Details Vide	ž.		
	Date of Purchase in case of self acquired property	Annexure I	Annexure II			
	Cost of Land (in case of purchase) at the time of purchase					
(ii)	Any Investment on the Land by way of development, construction					
	Approximate Current Market value	Rs. 32,00,000/-	Rs.1,17,50,000/-			
2000	Non -Agricultural Land Location (s) Survey number (s) Area (Total measurement in Sq.ft)		Details Vide Annexure II			
	Whether inherited property (Yes or No.)	Details Vide Annexure I		-		
	Date of Purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the Land by way of development, construction etc.					
	Approximate Current Market value	Rs. 40,00,000/-	Rs. 40,00,000/-		.1	
120.00	Commercial Buildings (including appartments) - Location(s) - Survey number(s) Built up Area (Total measurement in Sq.ft.)			*3		
	Whether inherited property (Yes or No.) Date of Purchase in case of self acquired property	Details Vide Annexure I	Details Vide Annexure II			
	Cost of Property (in case of purchase) at the time of purchase					

	Any Investment on the Property by way of development, construction etc.				Y 13	777
	Approximate Current Market value	Rs.2,83,10,000/-	Rs.2,52,50,000/-			
(iv)	Residential Buildings					
	(including appartments) - Location(s) - Survey number(s)					
	Area (Total measurement in Sq.ft.)					
	Built up Area (Total measurement in Sq.ft.)	Details Vide Annexure I	Details Vide Annexure II			
	Whether inherited property (Yes or No.)					
	Date of Purchase in case of self acquired property			*		
	Cost of Property (in case of purchase) at the time of purchase					
	Any Investment on the Land by way of development, construction etc.				yell	
	Approximate Current Market value	Rs.87,00,000/-	Rs.25,00,000/-			
(v)	Others (such as interest in property)	Nil	Nil			
(vi)	Total of Current Market Value of (i) to (v) above	4,42,10,000.00	4,35,00,000.00			

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S. No	Description	Self	Spouse (s) Name (s) Raj Kumari Sinha	Dependent 1 HUF	Dependent 2 Name	Dependent 3 Name
(i)	Loan dues to Bank/ Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Nil	Nil	,		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Nil	Nil			
	Any other Liability	Security Deposite Recd from HDFC Rs.43500/-	Security Deposite Recd from HDFC Rs.43500/-			
	Grand total of liabilities	Rs.43500/-	Rs.43500/-			
(ii)	Government Dues: Dues to departments dealing with government accommodation	Nil	Nil			
	Dues to departments dealing with supply of water	Nil	Nil			11.48
	Dues to departments dealing with supply of electricity	Nil	Nil			
	Dues to departments dealing with supply of Telephones/ Mobiles	Nil	Nil			
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil			
	Income Tax Dues	Nil	Nil			
	Wealth Tax Dues	Nil	Nil			
	Service Tax Dues	Nil	Nil			
	Municipal/Property Tax Dues	Nil	Nil		35	
	Sales Tax Dues	Nil	Nil			
	Any other Dues					7-2-
(iii)	Grand total of all Govt. dues	Nil	Nil		25	2.

(7). Details of profession or occupation:

a. Self...Politicion.....

b. Spouse....Business.....

(8). My educational qualification is as under

DEGREE Matriculation

Pre University

Deploma in Automobiles

SCHOOL/UNIVERSITY

Parsa High School, Parsa BSEB,Patna

Rajendra College, Chhapra B R A Bihar University

Patna Polytechnic, Patna

YEAR OF PASSING

....

1964

1965

1967

कुरिन कुम्मा यारी

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1	Na	me of the candidate			Sh./Smt./Kum. Sur	esh Kumar Sharr	na	
		Marie and the Control of the Control			Raj Bhawar	n, Chakkar Maida	nn, Ps-Kazi	
		postal address			Moham	madpur, Muzal	farpur	
		mber and Name of the constituency a			94, Muzaffarpur			
4	Nar	me of the Political party which set up	the		Bhartiya Janta Party			
		didate (otherwise write 'Independen						
5		Number of cases in which conviction ose referred to in Form 26)	100	NIL				
	(b) Total number of Pending cases where the court (s) have taken cognizance				1	1	-V 90	
6	6 PAN of Ye				Year for which last Return filed	Income Ta Total	Income Shown	
	(a) Candidate:- Suresh Kumar Sharma, PAN: AEIPK7037B				2014-15	9	1714363/-	
И	(b)	Spouse:- Raj Kumari Sinha, PAN: AlG	2014-15		1323601/-			
	(c)	Dependents:- Suresh Kunar Sharma I	HUF, PAN: AAKHSE	461F	61F 2013-14		1025560/-	
7			Details of Ass	ets and Liabilities in	rupees			
		Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-II	
A.		Moveable Assets (Total Value)	Rs. 73,85,352.41	Rs. 74,30,271.30	Rs. 67,24,116.19			
Β.		Immovable Asset			-	11		
	(i)	Purchase Price and Development Cost of Immovable Property (Total value)	Rs.9166017/-	Rs.3293959/-				
	(ii)	Approximate Current Market Price of Asset (Total Value)	Rs.4,42,10,000/-	Rs.4,35,00,000/-		4	10	
8		Liabilities						
		(i) Government dues (Total)	NIL	NIL	NIL			
		(ii) Loans from Bank, Financial Institutions and others (Total)	Rs.43,500/-	Rs.43,500/-	NIL			

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contints of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

Verified at	this the	day of	201
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		0	9 (

SURESH KUMAR SHARMA

S/O RAM LALIT SHARMA RAJ BHAWAN, CHAKKAR MAIDAN, MUZAFFARPUR

Schedule - I

Deposits with Banks:		Bala	nce as on
Name of the Banks	SB A/c No.		3.2016
CBI,Kalambagh Road,Muz	3085832520	Rs	20,237.00
HDFC Bank, Muz	3441000012190	Rs	5,011.00
SBI,Patna	20015881562	Rs	1,04,867.00
CBI,Kalambagh Road,Muz	1624420328	Rs	4,260.00
		Rs	1,34,375.00

Schedule - II

Shares in Indian Companies

North Bihar Agro Agencies Pvt.Ltd.	Rs	1,87,000.00		
Rajiv Automobiles Pvt. Ltd.	Rs	9,10,000.00		
North Bihar Infrastructure Pvt Ltd	Rs.	6,91,500.00		
Reliance Power	Rs	6,880.00	Rs	17,95,380.00

Mutual Funds:

			Rs	24,65,380.00
Reliance	Rs	1,90,000.00	Rs	6,70,000.00
HDFC SIP	Rs	2,85,000.00		
Franklin Templeton	Rs	1,95,000.00		

Schedule - III

Other Assets

Laptop & Computer Set	Rs	90,000.00
Revolver	Rs	30,000.00
Rifle	Rs	44,288.00
House Hold articles	Rs.	45,000.00

Rs 2,09,288.00

GRAND TOTAL

Rs 28,09,043.00

28,09,043.00 2 m

RAJ KUMARI SINHA

Schedule - IV

Deposits with Banks:

Name of the Banks	SB A/c No.	Balance as on 31.03.2016		
SBI,ADB,Muz	10451085862	Rs	4,294.00	
Indian Bank, Muz	525201622	Rs	3,758.00	
HDFC Bank, Muz	3441000007806	Rs	1,17,541.00	
		Rs	1,25,593.00	

Schedule - V

Shares in Indian Companies

Reliance Power	Rs	6,880.00	Rs	7,79,880.00
Rajiv Automobiles Pvt. Ltd.	Rs	5,05,000.00		
North Bihar Agro Agencies Pvt.Ltd.	Rs	2,68,000.00		

Mutual Funds

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00 Rs 17,79,308.00
Rs 25,59,188.00

Schedule - VI

Financial Instruments

PPF	Rs	23,000.00		
LIC Sum Assured	Rs	4,00,000.00	Rs	4,23,000.00

GRAND TOTAL

Rs 31,07,781.00

RAJ KUMARI SINHA RAJ BHAWAN,CHAKKAR MAIDAN,MUZAFFARPUR

Details of Immovable Property

1	Agriculture Land							
	Location	Survey Number	Area	Whether Inherited Property (Yes/No)	Date of Purchase	Cost of Land	Devlopm ent	Current Market Value
8	Khalilpur	154,152,153/531,144, 154/430,156,157/158, 145,147,151,149,150	11.37 acre	No	27.02.1981, 05.08.1977, 29.05.1979 28.11.2006	12000 19000 20000 54000		Rs 1,10,00,000.00
ь	Sahbajpur	453, 454	59 decimal	No	17.02.2003	43000	25000	Rs 7,50,000.00
					TOTAL			Rs 1,17,50,000.00
i	Non Agriculture Land							
a	Chandwari, Chakkar Maidan	631/629	2 katha 2 dhur	No	16.04.1988 15.10.1996	10000 45000		Rs 25,00,000.00
d	Chak Ahmad	216 (P)	6824 Sq ft	No	09.05.2003 TOTAL	88321		Rs 15,00,000.00
ii.	Building (Commercial)						100	
	Location	Survey Number	Extent (Measure)				10.14	Current Market Value
a	Chhoti Saraiyaganj	329(P),329/571, 344	3288 Sq ft	No	25.07.2002	606501	408499	Rs 56,50,000.00
b	Rasulpur Jilani	10&11	7480 Sq ft	No	02.12.2003	368800	713950	Rs 56,00,000.00
c	Speakar Chowk	76k, 76 kh, 74k, 74kh, 72,73,77	3000 Sq ft	No	22.03.1982	46000	117800	Rs 60,00,000.00
e	Chakkar Maidan	582 Ka, Kha	3957 Sq ft	No	08.01.2001			Rs 35,00,000.00
f	Chakkar Maidan	582	1500 Sq ft	No	21.05.1979	42000	228000	Rs 45,00,000.00
iv	Building (Residential)	- AR 10			TOTAL	1		Rs 2,52,50,000.00
а	Chakkar Maidan	322	1200 Sq ft	No	27.04.1983	20000	66082	Rs 25,00,000.00
	The state of the s	VA.A			TOTAL			Rs 25,00,000.00
	7		G.TOTAL			1374622	1559331	4,35,00,000.0

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SURESH KUMAR SHARMA RAJ BHAWAN,CHAKKAR MAIDAN, MUZAFFARPUR

Details of Immovable Property

ı	Agriculture Land	Trail May							
	Location	Survey Number	Area (acars)	Whether Inherited Property (Yes/No)	Date of Purchase	Cost of Land	Devlopme nt	Curr	ent Market Value
	Sahbajpur, Bochaha	456,455,549, 620,616	254.5 Dec	No	18-11-1991	40000	5000	Rs	32,00,000.00
	Non Agriculturel Land								
	Chak Ahmad	216 (p)	6824 Sq ft.	No	09-05-2003	88320	306680	Rs	15,00,000.00
	Chandmari, Chakkar Maidan	631	3520 Sq ft	No	30-03-1988	50000		Rs	25,00,000.00
					TOTAL			Rs	40,00,000.00
iii	Building (Commercial)								
	Location	Survey Number	Extent (Measure)					Curr	ent Market Value
а	Chhoti Saraiyaganj	329(P),329/571	3288 Sq ft	No	25-07-2002	606501	408499	Rs	56,60,000.00
		344							
Ь	Rasulpur Jilani	10811	3960 Sq ft	No	02-12-2003	506300	576450	Rs	56,50,000.00
G	Speakar Chowk	79 & 80	3000 Sq ft	No	20-04-1987	1500	1337000	Rs	60,00,000.00
e	Chakkar Maidan	582 Ka, (Kha)	12000 Sq ft	No	11-12-1984	61975	242675	Rs	65,00,000.00
f.	Chakkar Maidan	582	1500 Sq ft	No	14-05-1979	42000	683000	Rs	45,00,000.00
_					TOTAL			Rs	2,83,10,000.00
iv	Building (Residential)								
9	Chakkar Maidan	582	1000 Sq ft	No	24-04-1983	24000	62082	Rs	25,00,000.00
1	Flat no.401, Nageshwar Colony, F	75, 76	1645 Sq ft	No	30-03-2012	4149464		Rs	50,00,000.00
	Kalambagh Road	322	10 Dhur	No	11-10-1984 TOTAL	6000	145250	Rs	12,00,000.00
		-	G TOTAL			5576060	3766636	Rs.	4,42,10,00000

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